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ITEM NO.55

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).26819-26820/2012

DINESH CHANDRA AWASTHI & ANR.

Petitioner(s)

VERSUS

VIJAY @ VIJAI KUMAR MISHRA & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for
interim relief and office report)

Date: 23/01/2013 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Akshay Verma, Adv.

Mr. Prashant Chaudhary, Adv.

For Respondent(s)

Mr. Rohit C., Adv.

Mr Pavan Kumar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Dasti report in respect of respondent No.3 is awaited.

Despite final chance, granted on the last date, counter affidavit has
not been filed by respondent Nos.1 and 2.

List again on 13.2.2013.

			(M.A. SAYEED)	
			REGISTRAR	

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